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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.85/BB/ 2017	-	For orders	230/232	Timken India Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Bhavana - Gk Applicant Bhavana - Gk
For S. Sagal Associates
98454 35654

ORDER

Matter is listed today for accepting the Chairman's report who conducted the meeting of shareholders and also the meeting of Unsecured Creditors. We have seen the report of Chairman, majority of the shareholders have approved the scheme in the meeting conducted by the Chairman. Unsecured Creditors present in the meeting, the Unsecured Creditors unanimously approved the scheme and one of the shareholder appears to have raised objections and he has not give any reason, ^{but} as his shareholdings in the company is very minimum. Therefore, Chairman's reports are accepted.


Member (T)


Member (J)